Name of the Corporate Debtor: SUPREME AND COMPANY PRIVATE LIMITED; Date of Commencement of CIRP: 11-06-2024; List of Creditors as on: 17-07-2025; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No. Summary of Claims Received Summary of Claims Admitted Amount of Amount of Claim Amount of Claims **Details in Annexure** Category of Creditor **Contingent Claims** Not Admitted under Verification (Only PDF) No. of Claims % Share in Total Amount No. of Claims Amount Amount of Claims Admitted 6 6 76.29 0 0 0 1 Secured financial 2641414435 2641414435 Annexure 1 creditors belonging to any class of creditors 2 Unsecured financial 1 119483519 119483519 3.45 0 1 0 0 Annexure 2 creditors belonging to any class of creditors 3 Secured financial 0 0 0 0 0.00 0 0 0 NA creditors (other than financial creditors belonging to any class of creditors) 0 0 0 4 Unsecured financial 0 0.00 0 0 0 NA creditors (other than financial creditors belonging to any class of creditors) 5 Operational creditors 138 14688478 138 11885469 0.34 0 2803009 0 Annexure 5 (Workmen) 6 Operational creditors 93 28321953 91 20221627 0.58 0 7840425 0 Annexure 6 (Employees) 7 Operational creditors 5 426250529.00 5 426250529.00 12.31 0 0 0 Annexure 7 (Government Dues) 8 Operational creditors 20 289338262 20 242916132 7.02 0 0 46422129 Annexure 8 (other than Workmen and Employees and Government Dues) 9 Other creditors, if 0 0 0 0 NA 0.00 0 0 0 any, (other than financial creditors and operational creditors) Total 263 3519497176 261 3462171711 100.00 0 10643434 46422129